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NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/07/2017 AT 10.00 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

:

PETITION NUMBER

: TCP/182/ (IB)/2017

NAME OF THE PETITIONER(S)

: KOTAK COMMODITIES SERVICES LTD

NAME OF THE RESPONDENT(S)

: SUBBURAJ SPINNING MILLS PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

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REPRESENTATION BY WHOM

Counsel For hetitioned

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ORDER

Counsel representing both the parties are present. Counsel for respondent stated that he has not received the copy of the petition. Counsel for petitioner is directed to furnish copy of the same to the respondents. Time extended at request of both parties for their submissions. Put up on <u>03.08.2017 at 10.30</u>

<u>A.M.</u>

(K. Anantha Padmanabha Swamy) Member (Judicial)